

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 02nd February, 2018

Time : 10.30 A.M.

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr.ChandraPrakashSingh,Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 81/2017(CZ) (M.A.No.410/17) (M.A.No.528/17)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr.VashisthaNarayanDubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Qasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv. Mr. Mrinal Kant Pathak, Adv. Mr. J.P.Sharma, Adv. Mr. Pankaj C. Bagadia, Adv. Mr. Sarvar Parvez Khan, Adv. Mr. Anil Nagrani, Adv. Mr. S.N.Shama, Adv. Mr. Bhavdeep Singh, Adv. Mr. V.H.Vaswani, Adv. Mr. Sunita Vaswani, Adv. Mr. Sunita Tiwari, Adv. Ms. Sheetal Tiwari, Adv. Mr. D.K.Chhabra, Adv. Mr. Bhavdeep Singh, Adv.	
3.	Original Application No. 123/2017(CZ)(THC) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Yadvendra Yadav, Adv. for R-5 Mr. Kritesh Kumar Gupta,Adv Mr. E..A Qureshi, Adv. Mr. Aditya vijay Singh, Adv. Mr. Mukesh Rajput, Adv. Ms. Parul Bhadoria, Adv.	

4.	Original Application No. 124/2017(CZ)(THC) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv. for Applicant Mr. Prabhat Kumar Yadav, Adv. Mr. R.S. Yadav, Adv. Mr. R.S. Parihar, Adv. Mr. Rahul Ganesh, Adv.	
5.	Appeal No. 03/2018(CZ) (M.A.No.16/18) (M.A.No.17/18)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr.SandeepSinghShekhawat, Adv.	
6.	Appeal No. 04/2018(CZ) (M.A.No.18/18) (M.A.No.19/18)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
7.	Appeal No. 05/2018(CZ) (M.A.No.20/18) (M.A.No.21/18)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
8.	Appeal No. 06/2018(CZ) (M.A.No.22/18) (M.A.No.23/18)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
9.	Appeal No. 07/2018(CZ) (M.A.No.24/18) (M.A.No.25/18)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
10.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
11.	Original Application No. 11/2015 (CZ)	Kishore Samrite <i>(Copper Mining)</i> Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra KauraAdv. Mr. Shrey Raj Saxena, Adv.	
12.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran Adv. Ms. Parul Bhadoria, Adv.	

FOR HEARING

13.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd.	Mr. Bhagwan Singh Meena, Applicant in Person Mr. Deepesh Joshi, Adv. Mr. Vishal Bhatnagar, Adv.	
-----	--	--	--	--

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in